

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3745  
ANSWERED ON:05.08.2014  
PROCUREMENT OF PADDY  
Patil Shri Bheemrao Baswanthrao

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Food Corporation of India has stopped procurement of paddy resulting in inconvenience to the farmers in getting the MSP for their produce;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps being taken to rectify the situation in future especially in Telangana?

**Answer**

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a): As per existing policy, before the start of each Marketing Season, Government of India convenes a meeting of State Food Secretaries, Food Corporation of India (FCI) officials and other stake holders to discuss various arrangements made by FCI and State Agencies to procure foodgrain at Minimum Support Price (MSP) from farmers. Procurement centres are opened both by FCI and state agencies based on mutual consultation for procuring foodgrains from farmers at MSP. There has been no change in this policy and FCI is procuring foodgrains at its allocated centres during the specified period for each marketing season.

(b) & (c): In view of (a) it does not arise.